

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

IN THE MATTER OF :

CP-585(IB)/CB/2017

Bermaco Energy Systems Ltd.
v.
Grand Luxe Hotel Ltd.

....Petitioner
....Respondent

SECTION: UNDER SECTION 7 of IBC, 2016

Order delivered on 17.11.2017

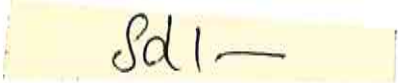
Coram :
CHIEF JUSTICE M.M. KUMAR
Hon'ble President

R. VARADHARAJAN,
Hon'ble Member (J)

For the Petitioner (s) :
For the Respondent(s) :

ORDER

Notice of the hearing be issued to the learned counsel representing the parties through Registrar of Chennai Bench returnable on 8.12.2017.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(R. VARADHARAJAN)
MEMBER (J)

17.11.2017
(vs)